

Annexure-8

Name of the corporate debtor
Date of commencement of CIRP
List of creditors as on

KONVERGE HEALTHCARE PRIVATE LIMITED
06/11/2024
30/11/2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	National Securities Depository Ltd	12/11/2024	26,682.87	NIL	Annual Custody Fees	NIL	NIL	NO	NIL	NIL	NIL	26,682.87	NIL	Claim As Per Form B provided by operational creditor. Invoice available. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and details. Despite request and reminder of mailed to SBOD, no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted .

2	Vijay Pharma	16/11/2024	11,41,288.00	NIL	Deposit, Commission and Reimbursement Expenses	NIL	NIL	NO	NIL	NIL	NIL	11,41,288.00	NIL	Form B not submitted by creditor. Details collected as per mail received by corporate debtor and no supporting evidence provided. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and details. Despite request and reminder of mailed to SBOD, no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted.
3	Delta Pharmaceuticals	21/11/2024	8,77,020.00	NIL	Security Amount, Commission and Reimbursement Expenses	NIL	NIL	NO	NIL	NIL	NIL	8,77,020.00	NIL	Claim As Per Form B provided by operational creditor. Only ledger provided by creditor and bills in excell without sign. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and details. Despite request and reminder of mailed to SBOD, no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted.

4	Mantech Life Sciences Pvt Ltd	21/11/2024	39,24,637.44	NIL	Security Amount, Commission and Reimbursement Expenses	NIL	NIL	NO	NIL	NIL	NIL	39,24,637.44	NIL	Claim As Per Form B provided by operational creditor. Only ledger provided by creditor and bills in excell without sign. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and details. Despite request and reminder of mailed to SBOD, no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted.
5	Shree Balajee Pharmaceuticals	23/11/2024	12,20,330.00	NIL	Consignee Agent	NIL	NIL	NO	NIL	NIL	NIL	12,20,330.00	NIL	Claim As Per Form B provided by operational creditor. Copy of consignee agent agreement, ledger and invoice provided by operational creditors. Each operational creditor amount not provided separately in financial statements, so mail send to SBOD of corporate debtor for supporting ledger and details. Despite request and reminder of mailed to SBOD, no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted.

6	K.D.Chem Pharma	23/11/2024	4,72,042.00	NIL	Nutritional products	NIL	NIL	NO	NIL	NIL	NIL	4,72,042.00	NIL	Claim As Per Form B provided by operational creditor.Invoice,Debit Note,Bank Statement provided by creditors. Each operational creditor amount not provided separately in financial statements,so mail send to SBOD of corporate debtor for supporting ledger and details.Despite request and reminder of mailed to SBOD,no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted.
7	Maxener Wellness	23/11/2024	10,62,154.00	NIL	Health and Wellnes products, Fitness supplements	NIL	NIL	NO	NIL	NIL	NIL	10,62,154.00	NIL	Claim As Per Form B provided by operational creditor. Invoice,Ledger , Bank Statement provided by creditors. Invoice available.Each operational creditor amount not provided separately in financial statements,so mail send to SBOD of corporate debtor for supporting ledger and details.Despite request and reminder of mailed to SBOD,no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted.

